

Annexure-3

**RAMAKRISHNA HOUSING PRIVATE LIMITED;
CIRP COMMENCED ON OCTOBER 28, 2022;
LIST OF CREDITORS AS ON MARCH 31, 2023;**

LIST OF SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

(Amount in ₹)

| Sl. No | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim not admitted | Amount of claim under verification | Remarks, if any* |
|--------|------------------|---------------------------|----------------|---------------------------|--------------------|---------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|---|------------------------------|------------------------------------|---|
| | | Date of receipt of Claim | Amount Claimed | Amount of claim admitted | Nature of claim | Amount of Security Interest | Amount covered by Guarantee | Whether related party? | voting share in CoC % | | | | | |
| 1 | LIC HFL | 11-Nov-22 | 3,19,58,07,857 | 3,19,58,07,857 | Financial Creditor | Secured by the assets of the CD | - | NO | yet to be constituted | - | - | - | - | Claims have been provisionally admitted based on the documents provided by the Claimants. Due to non-cooperation of suspended directors and Corporate defaulter, the claims yet not verified with the books of accounts of the Corporate Defaulter. |
| 2 | Yes Bank | 14-Nov-22 | 83,36,08,376 | 83,36,08,376 | Financial Creditor | Secured by the assets of the CD | - | NO | yet to be constituted | - | - | - | - | |
| 3 | ICICI Bank | 27-Dec-22 | 1,20,16,581 | 56,14,617 | Financial Creditor | Secured by the assets of the CD | - | NO | yet to be constituted | - | - | 64,01,964 | - | |

For Ramakrishna Housing Private Limited

Sriram Parthasarathy

Interim Resolution Professional

IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895